

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 399 OF 2025

IN THE MATTER OF:

**News Item titled "Kangra families on edge as 4-lane work threatens homes" published in
The Tribune on 27.07.2025**

MEMO OF PARTIES (As Per ORDER DATED 07.08.2025)

**News Item titled "Kangra families on edge as 4-lane work threatens homes" published in
The Tribune on 27.07.2025**

VERSUS

1. Himachal Pradesh Disaster Management Authority
Through Principal Secretary,
HP Secretariat, Shimla – 171002
Email: revsecy-hp@nic.in (Respondent No.1)
2. Ministry of Road Transport and Highways
Through its Chairperson,
Ministry of Road Transport & Highways Transport Bhawan,
1, Parliament Street New Delhi-110001
Email: chairman@nhai.org (Respondent No.2)
3. Irrigation and Flood Control Department
Through The Secretary,
State of Himachal Pradesh
Email: mscb.cpcb@nic.in (Respondent No.3)
4. Himachal Pradesh State Pollution Control Board
Through its Member Secretary,
Him Parivesh, Phase-III, New Shimla171009, Himachal Pradesh
Email: msspcb-hp@nic.in/ msppcb@gmail.com (Respondent No.4)